

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 21st December, 2024

NO. HC.VII-11/2024/12140/A ##### The Hon'ble Gauhati High Court has been pleased to direct all the Stenographers (Grade-I, Grade-II & Grade-III) of the district Court of Assam to participate in the "***Refresher Programme for Court Staff (ECT_9_2024)***" on **09-01-2025** from **03.30 P.M. to 04.30 P.M.** in their respective district Court.

NO. HC.VII-11/2024/12141/A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the **Master Trainer Systems Officers/Master Trainer Systems Assistants**, as Resource Persons to "***Refresher Programme for Court Staff (ECT_9_2024)***" on **09-01-2025** from **03.30 P.M. to 04.30 P.M.** in the respective district Courts.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo NO. HC.VII-11/2024/12142/A **Dated 21-12-2024:**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance/Esstt.i/c), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Sribhumi / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

(He/She is requested to inform to all concerned about the notification).

6. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
7. The Member, MACT Kamrup/Cachar/Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
8. The Presiding Officer, Labour Court, Dibrugarh/Kamrup (M).
9. The Special Judge, Assam.
10. The Special Judge CBI & NIA, Guwahati, Assam.
11. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
12. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.
13. The Chief Judicial Magistrate
Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Sribhumi / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

(He/She is requested to inform to all concerned about the notification).

14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

15. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
16. All the Systems Officers/Systems Assistants of district Court of Assam.
17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)